

Title : Need for inclusion of more areas under the North-East Industrial Policy, 1997 with a view to create employment in the region.

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SHRI SARBANANDA SONOWAL (DIBRUGARH): Sir, the Government of Assam has submitted a proposal for inclusion of additional complexes to get benefit of various exemptions under the North-East Industrial Policy, 1997. The proposals have not yet been notified for the benefits of various incentives under the North-East Industrial Policy. Further, some more industrial areas from different parts of the State are yet to be covered as notified areas for giving the benefits of the North-East Industrial Policy. The inclusion of the areas has become essential and urgent for industrial growth and to avail other incentives under the North-East Industrial Policy, 1997. The consolidated list of such areas has already been submitted in the Ministry concerned but it is still pending for clearance.

It is also requested to the Ministry of Finance, Department of Revenue to make further amendment in the Notification No. 32/99-CE dated 8.7.1999 for inclusion of more areas under the North-East Industrial Policy, 1997.

I urge upon the Government to include more areas under this policy for the benefit of the North-East industry and to generate employment opportunity for the young unemployed of the North-Eastern Region.
